Only minimum repairs and maintenance which are essential to maintain the buildwere incurred to provide basic amenities to the customers.

(d) Does not arise.

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Reimbursement of rebate claim to Khadi **Institution!**)

1709 SHRI RAMENDRA KUMAR YADAV RAVI' : Will the PRIME MINISTER be pleased to state: (a) whether it is a fact that most of the khadi itistiiutions are not getting rebate claims from the Khadi and Village Industries Commission for the last so many years;

- lb) if so, what is the amount due to be paid to khadi Institutions and what are the names of such Institutions:
- (c) what are the reasons for not paying the amount so far; and
- (d) what steps, Government propose 10 take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPART-MENT OF SMALL SCALE INDUSTRIES AND AGRO & RURAL INDUSTRIES) AND THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. J. KURIEN): (a) to (d) Arrears of the rebate claims up to March. 1992 have been cleared by KVIC. The amount pertaining to year J 991-92 and earlier period are the only pending cases where procedural problems have been revealed. These details are maintained by the State and Regional Offices of

KVIC. Discussions of Audit Report with the Institutions numbering over 2000 who are claiming rebate from the Commission every month aie undertaken. Since their ciainms are subjected to detailed scrutiny, some claims are inevitably disallowed and detailed seasons for disallowance ar« communicated to the concerned instatu-tions.

Diversion of funds in the Khadi and Village Industries Commission

1710. SHRI RAMENDRA KUMAR YADAV RAVI': Will the PRIME MINISTER be pleased to state: (a) the amount paid by Government to Khadi and Village Industries Commission on different heads of expenditure for this year;

- (b) whether it is a fact that Khadi and Village Industries Commission have spent the amount on heads other than for which it has been sanctioned;
 - (c) if so, the details thereof; and

id) what is Government's reaction thereto?

THE MINISTER STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO & RURAL INDUSTRIES) AND THE MINISTER OF STATE THE MINISTRY IN COMMERCE (SHRI P. J. KURIEN): (a) The details of the funds allocated for the year 1992-93 and released so far by the Govt. to Khadi and Village Industries Commission are as under:

(Rs. m lakhs)

Account Head	,				В	udget Allocation	Released As on Date
Khadi Loan (Plan)					•	3 <i>5</i> 00	3500
V. I. Loan (Plan)			•		•	6500	1600
V. I. Grant (Plan)						1900	300
V. 1. Grant (S & T)				,		70	17.5
Khadi Grant (Plan)						4700	4700
Khadi Grant (S&T)						30	7,5
Khadi Grant (Non-Plan	1)					2400	1700
Admn. Expdr. (Non-Pi	•	·		·		1600	400
House Bidg. Advance (Non-Plan)						30	7.5
Total:						20730	12232.5